NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 27/ND/08 **CA. NO**.

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.09.2016

NAME OF THE COMPANY: Sh. Vinod Gupta V/s. M/s. Standard Watch Co. Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Vasudha	Sen Adu Bo	r Regonduts	
2.	Yogesh J	Taiga, Adu .	For Petition	Rehyeral)
3	Amit	5001, Adv	, ~	(Ar
1	Abhiji	eet Negi, H	av .	
5.	Adisho	, chotra, c	<u>cs</u> .)	*
6.	Mohit M	Vagar, Adv,	_ Peditioner	

ORDER

A request for adjournment is being made by the Ld. Counsel for the respondent . and the same is not opposed by the ld. Counsel for the petitioner.

2. Re-notify these CAs 196/2012, 470/2010 & 64/2011 on 24.10.2016.

Mallal.

(Ina Malhotra) Member Judicial